

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 13th February, 2024, 10:30 A.M.

CP (IB) No. 53/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- Atulya Kumar Dash
Under Section	95 (1) IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. S. Jena, FCS

For Respondent (s) Mr. Saswat Kumar Acharya, Adv.
 Mr. S. Pholgu, Adv.
 Mr. Subham Agrawal, Adv.
 Mr. Abhijeet Agrawal, Adv.
 Mr. Jaish Joshi, Adv.

ORDER

Ld. Authorised Representative, FCS, Mr. S. Jena appears for the Financial Creditor. Ld. Counsel Mr. Subham Agarwal appears on behalf of Mr. S.K. Acharya appearing for the Respondent/ Personal Guarantor. Respondent counsel represented that he already filed objection to the RP report and hardcopy also filed, but it is not displayed in the DMS Portal. Hence, Registry is directed to verify and upload the documents in e-portal. List the matter for hearing on 04.03.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)